

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/2021/1270/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri C. Chaturvedy,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati the th 16 February, 2023.

Sub: Extension of **Earned leave.**

Ref:- No. FCB/15/Admin/2023/127 dated 13.02.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for extension **earned leave by one day i.e. 22.02.2023 with station leave permission from the morning of 22.02.2023 till the morning of 23.02.2023** subject to submission of prescribed format of leave application, has been granted.

Yours faithfully,

- sd -

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII- NO.HC.VII-76/2021/1271-1271(A)/A/ dated , 16-02-2023

Copy to.

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.

✓ 2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)